

Rules are awaited. It is hoped to constitute the service actively on the receipt of the Commission's recommendations.

Electrolytic Copper

*25. { Shri Warier:
Shri Kodiyar:
Shri V. P. Nayyar:

Will the Minister of Commerce and Industry be pleased to state:

(a) the estimated requirement of electrolytic copper for the next five years; and

(b) the existing and proposed indigenous capacity for the period?

The Minister of Industry (Shri Manubhai Shri): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

(a) The requirements of electrolytic copper (including those for manufacture of copper conductors and thin gauge wire for commercial use like zari-making etc.) only for the coming five years are estimated as under:—

1959-60	about	30,000 tons
1960-61	"	40,000 tons
1961-62	"	50/55,000 tons
1962-63	"	65,000 tons
1963-64	"	80/85,000 tons

(b) A licence under the Industries (Development and Regulation) Act, 1951, for the manufacture of electrolytic copper with an annual installed capacity of 8,400 tons has been granted to M/s. Indian Copper Corporation, Ghatsila (Bihar).

Indo-Pakistan Border Disputes

{ Shri A. M. Tariq:
Shri Shree Narayan Das:
Pandit D. N. Tiwary:
Shri M. L. Dwivedi:
Shri Harihar Chandra Mathur:
Shri Sadhan Gupta:
Shri Hemu Barua:
Shri Bibhuti Mishra:
Shri N. R. Munkswamy:

{ Dr. Ram Subhag Singh:
Shrimati Ha Falchoudhuri:
Shri Hem Raj:
Shri Ram Krishna Gupta:
Shri Sripakar:
Shrimati Renu Chakravarty:
Shri D. C. Sharma:
Shri Arjun Singh Bhadouria:
Shri Sarja Pandey:
Shri Asaar:
Shri Vajpayee:
Shri Daljit Singh:
Shri P. C. Borooah:
Shri Ajit Singh Sarhadi:
Shri Aurobindo Ghosal:
Shri Amjad Ali:
Shri Subiman Ghose:
Shri Prakash Vir Shastri:
Shri N. C. Laskar:
Shri U. L. Patil:

*26.

Will the Prime Minister be pleased to refer to the Joint Communiqué issued on the 1st September, 1959 by him and the President of Pakistan at Falam regarding the proposal of holding a high-level conference on border disputes and state:

(a) whether any conference has taken place between the representatives of India and Pakistan; and

(b) if so, the results thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) A statement on this subject is being made after question hour.

Export of Salt

*27. { Shri Panigrahi:
Shri Anrudh Sinha:
Shri Karni Singhji:
Shri Bhanja Deo:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1264 on the 9th September, 1959 and state:

(a) whether the State Trading Corporation has entered into any contracts with foreign buyers by now for export of salt;